

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**  
**SPECIAL BENCH**

Item No. 22

**C.P. (IB)/523(MB)2022**

CORAM

**SHRI. CHARANJEET SINGH GULATI**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI. K .R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **Quess Corp Limited**

**Vs**

**Wardwiz India Solutions Private Limited**

**For OC** : Adv Aviral Dhirendra

**For CD** : None present

**IBC under Sec. 9**

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**ORDER**

Heard Counsel for OC. Counsel has undertaken to provide consent of IP along with valid AFA. Hence, list on **14.12.2023 for further consideration.**

**Sd/-**  
**CHARANJEET SINGH GULATI**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//JNK//